

In the National Company Law Tribunal, Jaipur

Item No. 204

CP No. (IB)- 297/7/JPR/2019

UNDER SECTION 7 OF IBC, 2016

In the matter of:

Mrs. Saroj Gupta

.....Applicant/Petitioners

VS.

M/s Aastha Buildhome Developers Pvt. Ltd.

.....Respondent

Order delivered on 12.12.2019

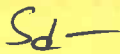
**Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

For Petitioner (s) : Naresh Kumar Sejvani, Adv.

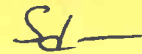
For Respondent(s) : None-appeared

ORDER

Heard the submissions made by the counsel for the Financial Creditor.
Counsel for the Financial Creditor has sought time in the matter. Post the matter
to 16.01.2020.



**(RAGHU NAYYAR)
TECHNICAL MEMBER**



**(P. S. N. PRASAD)
JUDICIAL MEMBER**